

15

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 10.30 AM


PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI. S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/29/ (IB)/2017
NAME OF THE PETITIONER(S) : BERGER PAINTS INDIA LTD
NAME OF THE RESPONDENT(S) : WINTech COATS PVT LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ORDER

No representation on behalf of both the parties. The Registry is directed to issue notice to both the parties for their appearance and submissions. Put up on 16.07.2017 at 10.30 A.M.


(S. Vijayaraghavan)
Member (Technical)


(Ck. Anantha Padmanabha Swamy)
Member (Judicial)

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